

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-6/1999/2283/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abdul Hakim,  
District & Sessions Judge,  
Karbi Anglong, Diphu.

Dated Guwahati the <sup>7<sup>th</sup></sup> 16 March, 2023

Sub: **Casual leave.**

Ref:- Your letter No. DJKA/2023/2271 dtd. 15.03.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 20.03.2023 along with station leave permission, with official vehicle, at own cost, from the evening of 18.03.2023 till the morning of 21.03.2023.** The next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

*Sdt*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-6/1999/2284/dated** , 16-03-2023

Copy to :

✓1. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**  
*[Signature]*